

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP NO. 354/2000

CP NO. 2786/1999

New Delhi, this the 17th November 2000

12

Hon'ble Shri V Rajagopala Reddy, VC(J)
Hon'ble Shri Govindan S Tampi, Member (A)

1. Shri Gajendar Singh S/o Jai Singh
R/o 29/460, Trilokpuri, Delhi.
2. Sudesh Kumar s/o Sh. Daulat Ram R/O
6/107, Prem Nagar,
New Delhi.
3. Raghuvir Singh S/o Sh. Sobhan Singh,
R/o 29/460 Trilok Puri,
New Delhi.

.....Applicant
(By Sh M K Bhardwaj, Advocate)
Vs

Union of India throug

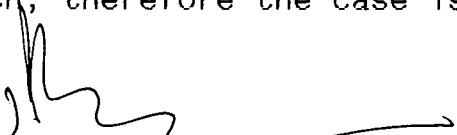
1. Sh. Vijay Singh,
The Director of Publication,
Customs & Central Excise,
Central Revenue Building
New Delhi.
2. Sh M K Jain,
Dte. of Publicity and Public Relations
Customs and Central Excise,
New Delhi.

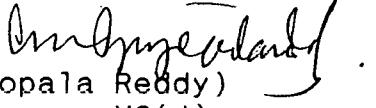
.....Respondent
(By Sh. R R Bharti, Advocate)

O R D E R (ORAL)

JUSTICE SHRI V. RAJAGOPALA REDDY, VC(J)

It is stated that the orders have been complied
with, therefore the case is Closed.


(Govindan S Tampi)
Member (A)


(V Rajagopala Reddy)
VC(J)


Patwal